

**Central Administrative Tribunal
Principal Bench**

OA No.940/2019

New Delhi, this the 27th day of March, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dr. Harinder Pal Singh
S/o Sh. S. Jooginder Singh Bhullar,
Aged 45 years,
R/o House No.109, Asia House,
K. G. Marg, Delhi
Designation : Assistant Legal Advisor. Applicant.

(By Advocate : Shri Amarjit Singh Bedi)

Vs.

1. Ministry of Law and Justice
Through its Secretary
4th Floor, A Wing, Shastri Bhawan,
RP Road, New Delhi.
2. Deputy Secretary Sh. Anil Kumar Joshi
Department of Legal Affairs,
Ministry of Law and Justice
4th Floor, A Wing, Shastri Bhawan,
RP Road, New Delhi. Respondents.

(By Advocate : Shri Aamit Shaikh for Shri Hanu Bhaskar)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman:

Learned counsel for the applicant seeks permission of the Tribunal to withdraw the OA, without prejudice to the right of the applicant, to pursue the remedies in accordance with law. We accord permission.

2. The OA is dismissed as withdrawn. It shall be open to the applicant to pursue the remedies if cause of action survives.

(Mohd. Jamshed)
Member(A)

(Justice L. Narasimha Reddy)
Chairman

/pj/